

under the above Act have also been notified in December, 1990.

- (vi) Support materials for National Mental Health Programme have been developed and widely made available to all States/Union Territories which would serve as guidelines for medical and para-medical personnel.

(c) No reliable data are available in this regard.

(d) Yes, Sir.

Quota of Berths at Ahmednagar

2163. SHRI YASHWANTRAO PATIL:
Will the Minister of RAILWAYS be pleased to state;

(a) the quota of reserved seats from Ahmednagar to Delhi and Pune in Jhelum Express, Karnataka Express and Goa Express;

(b) whether a demand to increase the quota of A.C. sleeper and second class in the trains bound from Ahmednagar to Delhi has been made;

(c) if so, whether the Government propose to increase the quota for Ahmednagar in these three trains;

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The following quotas are available at Ahmednagar in trains towards Delhi:

		A.C 2-tier	1st Class	2nd Class
2627	Karnataka Express	—	—	—
4677	Jhelum Express Upto Jammu	2	—	6
	Upto New Delhi	2	—	32
2701	Goa Express	-	2	2

There is no quota at Ahmednagar towards Pune.

(b) Yes, Sir.

(c) and (d). Due to full utilisation of quotas at the existing quota holding stations, there is no proposal to increase the quota at Ahmednagar for Delhi at present.

Wastelands Development Schemes

2164. SHRI HARISINH CHAVDA:
SHRI SHRAVAN KUMAR
PATEL:
Will the Minister of ENVIRONMENT
AND FORESTS be pleased to state:

(a) the number and the name of districts covered under the Integrated Wastelands Development Schemes;

(b) the targets set for this projects, district-wise, during each of the last three years; year wise and the extent to which these targets have been achieved;

(c) the target set for 1992-93, state-wise; and

(d) the districts which are proposed to be included under the project during the Eighth Five Year Plan?